

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 22nd February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 218 of 2012 &
I.A. No. 360 of 2012**

In the matter of

**M/s. Balasore Alloys Ltd.
Versus
Odisha Electricity Regulatory
Commission & Ors.**

... Appellant(s)

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Somreshwar Mahanty, Sr. Adv.
Mr. Vivek Oriel
Mr. Gautam Mitra
Ms. Reha Mitra
Mr. Anup Kumar**

**Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.3**

Appeal No. 219 of 2012

**M/s. Balasore Alloys Ltd.
Versus
Odisha Electricity Regulatory
Commission & Ors.**

... Appellant(s)

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Somreshwar Mahanty, Sr. Adv.
Mr. Anup Kumar**

**Counsel for the Respondent(s): Mr. B. Nayak
Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.2**

**Appeal No. 233 of 2012 &
IA No. 374 of 2012**

M/s Tata Steel Ltd.

... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant(s):	Mr. M.G. Ramachandran
	Mr. R.M. Patnaik
	Mr. P.P. Mohanty
Counsel for the Respondent(s):	Mr. B.K. Nayak
	Mr. Rutwik Panda for R.1
	Mr. Buddy Ranganadhan
	Mr. Hasan Murtaza for R.2

ORDER

Post these matters on **28.02.2013** for hearing in the Special bench at **2.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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